

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Review Petition No. 22 of 2015 in A.No. 108 of 2014

Dated: 08th December, 2015

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. Munikrishnaiah, Technical Member**

In the matter of:-

**Udupi Power Corporation Ltd. Appellant(s)
Versus
Power Company of Karnataka & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. C.S. Vaidyanathanan, Sr. Adv.
Mr. Sakya Singh Choudhury &
Ms. Kanika Chugh

Counsel for the Respondent(s) : Mr. Sanjay Jain, ASG
Mr. D.L. Chidananda
Ms. Pallavi Shali
Mr. Akash Nagar

ORDER

Post this Review Petition for hearing on **10th February, 2016.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

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